

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No.479 of 2019

IN THE MATTER OF:

Yogesh Baliram Vargantwar

...Appellant

Versus

Vighnahartha Health Visionaries Pvt. Ltd.

...Respondent

Present

**For Appellant: Mr. P.K. Mittal, Ms. Deepali Mittal and Ms. Chhavi,
Advocates.**

ORDER

03.07.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 06th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)